Office Memorandum

Subject: Weekly Report in respect of important developments in CBIC for the week – 28.01.2019 to 01.02.2019

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 28.01.2019 to 01.02.2019.

1. Administrative Changes:
   - Office Order No. 13/2019 dated 31.01.2019 issued to grant NFU to IRS(C&CE) officers in the grade of Joint Commissioner of Customs & Central Excise.

2. Legislative Changes:
   - Notification No. 02/2019-Cus dated 29.01.2019 issued to further amend Notification No. 57/2017-Customs dated 30th June, 2017 to prescribe effective BCD rate on parts of power bank of Lithium ion and Battery pack of cellular mobile phones.
   - Notification No. 03/2019-Cus dated 29.01.2019 issued to further amend Notification No. 50/2017-Customs dated 30th June, 2017 to prescribe effective BCD rate on Electric Vehicle (EV) and their specified part and raw material for manufacture of Lithium ion cells and postponement of retaliatory duties against USA till 2nd March, 2019.
   - Notification No. 06/2019-Cus (ADD) dated 28.01.2019 issued to impose definitive anti-dumping duty on “Fluoroelastomers (FKM)” originating in or exported from China PR.